

Foreign Investment

4172. SHRI PANKAJ CHOWDHARY :
 SHRI M.V.V.S. MURTHY :
 SHRIMATI GEETA MUKHERJEE :
 SHRI BOLLA BULLI RAMAIAH :
 SHIR BRIJBHUSHAN SHARAN SINGH :
 SHRIMATI VASUNDHARA RAJE :
 SHRI ANNA JOSHI :

Will the PRIME MINISTER be pleased to state :

(a) the MOUs signed between the foreign investors and Central Government/State Governments/Private parties in the country, State-wise;

(b) names of the countries, companies which have signed the MOUs alongwith investment made during 1993-94 and 1994-95; and

(c) the stage of implementation of each of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY)(SHRIMATI KRISHNA SAHI) : (a) Statement-I, showing state-wise break-up foreign investment proposals approved in the country during the period from 1.1.93 to 28.2.95 is enclosed.

(b) Statement-II showing country-wise break-up of foreign investment proposals approved during the period from 1993 to 1995 (upto March.) is enclosed.

Specific details of the individual approvals are published by the Indian Investment Centre as a supplement to their monthly Newsletter, copies of which are supplied to the Parliament Library.

(e) The stage of implementation varies from project to project and *inter alia*, depends on the gestation period.

STATEMENT-I

Statewise Foreign Direct Investment Cases Approved For the period January 1993 to March 1995

State	Jan'93 - Mar' 95	
	Number	Approved Investment (Rs. Million)
1	2	3
Maharashtra	367	54971.68
Others	425	49265.13
West Bengal	77	34499.42
Delhi	197	26789.58
Gujarat	104	18451.60
Tamil Nadu	203	17093.80
Andhra Pradesh	129	11238.23

1	2	3
Madhya Pradesh	42	9133.82
Orissa	18	8152.83
Karnataka	145	5927.72
Punjab	28	5012.80
Rajasthan	62	3627.71
Haryana	115	3394.48
Uttar Pradesh	79	2706.19
Pondicherry	17	1147.33
Goa	19	822.05
Chandigarh	10	723.62
Bihar	8	721.19
Dadra and Nagar Haveli	8	402.76
Kerala	21	354.34
Himachal Pradesh	10	139.65
Arunachal Pradesh	2	110.60
Daman and Diu	6	54.78
Andaman and Nicobar	5	9.84
Assam	3	9.24
Tripura	1	6.80
Total	2101	254767.19

STATEMENT-II

Country-wise Breakup of Foreign Direct Investment Approved During 1993 to 1995 (Upto March)

(Rs. in Millions)

S. No.	Name of the Country	1993	1994	1995
1	2	3	4	5
1.	U.S.A.	34618.5	34880.9	8642.4
2.	U.K.	6227.3	12991.5	1094.6
3.	Germany	1759.3	5693.6	1549.7
4.	Mauritius	1242.4	5347.4	92.0
5.	Japan	2574.3	4009.0	220.2
6.	Italy	1173.5	3909.4	98.8
7.	Australia	295.6	3884.5	439.7
8.	Singapore	667.4	2655.0	583.6
9.	Netherlands	3216.5	2069.6	98.4
10.	Hongkong	879.5	1647.8	450.6
11.	Korea (South)	293.3	1068.5	236.1
12.	Russia	19.5	1056.9	-
13.	France	1290.9	897.3	159.9
14.	Denmark	319.9	533.0	99.7
15.	U.A.E.	4044.9	512.3	-
16.	Afghanistan	1.0	-	-
17.	Armenia	1.0	-	-

1	2	3	4	5
18.	Austria	155.7	249.7	61.0
19.	Bahamas	-	81.2	4.8
20.	Bahrain	4.1	48.4	-
21.	Belgium	60.0	76.6	1433.2
22.	Belorussia	0.5	-	-
23.	Bermuda	-	260.3	-
24.	Brazil	-	-	-
25.	British Virgin Island	46.0	36.5	65.2
26.	Canada	272.8	420.4	32.6
27.	Cayman Island	33.0	35.0	-
28.	Channel Island	-	12.5	-
29.	China	616.6	272.5	-
30.	Cyprus	-	0.3	-
31.	Czech Republic	4.4	-	-
32.	Czechoslovakia	-	-	-
33.	Estonia	70.0	-	-
34.	Finland	20.7	103.7	12.8
35.	Hungary	22.7	1.6	-
36.	Indonesia	3.8	0.0	1200.0
37.	Ireland	1656.4	64.1	20.0
38.	Israel	14.6	85.2	25.2
39.	Kazakhstan	15.0	-	-
40.	Korea (North)	-	-	-
41.	Kuwait	0.5	345.9	-
42.	Latvia	-	-	-
43.	Luxembourg	29.0	-	-
44.	Malaysia	84.8	252.2	1389.6
45.	Maldives	-	6.0	-
46.	Malta	-	-	-
47.	Mexico	2389.8	0.1	-
48.	Nepal	-	0.2	-
49.	New Zealand	0.5	0.0	156.8
50.	Nizamia	-	15.4	-
51.	Norway	26.7	3.2	1.0
52.	Oman	5429.8	173.8	-
53.	Panama	25.5	-	-
54.	Papua New Guinea	-	-	19.2
55.	Phillipines	132.5	41.0	311.1
56.	Poland	1.5	-	-
57.	Portugal	140.0	-	-
58.	Qatar	-	-	-
59.	Saudi Arabia	108.7	-	-
60.	Scotland	-	-	0.5
61.	Slovakia	0.5	-	-

1	2	3	4	5
62.	South Africa	-	2.5	157.8
63.	Spain	98.0	20.2	0.7
64.	Sri Lanka	15.1	24.3	-
65.	Sweden	6.2	116.4	829.6
66.	Switzerland	4268.0	483.0	1004.4
67.	Taiwan	100.1	102.0	25.8
68.	Thailand	3684.2	99.8	68.9
69.	Ukraine	2.8	4.5	-
70.	Uruguay	-	-	-
71.	West Indies	-	0.5	-
72.	Yugoslavia	-	-	-
73.	NRI	10433.2	4908.8	1320.0
74.	Euro Issues	-	52304.4	2366.3
75.	All Countries including above	88593.3	141871.9	24277.3

[English]

Foreign Investment

4173. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received representations from Members of Parliament demanding offer of special incentives for rapid industrialisation inviting foreign investment NRI and indigenous and accelerated development of the North-Eastern region especially the border-States;

(b) if so, the specific demands made by them, and

(c) the decision taken in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). The impediments to industrialisation of the North Eastern Region including Assam due to geographical isolation and poor infrastructure has been represented to the Government. The need to reverse this trend by extending concessions to motivate entrepreneurs to invest in the medium and large scale sectors has been stressed.

(c) Government have constituted a group for industrial development of North Eastern Region. A North Eastern Development Bank has been proposed to be set up in the Region. The Scheme of Transport Subsidy was introduced for assisting the industrialisation of disadvantaged regions which includes the North East. The programme of industrial growth centres is also suitably oriented to the development of industrial infrastructure in these regions.